2) X 13/9

## **Declaration of Assets and Liabilities**

Year 2021-22

I, Abhinit Kumar son of Late Arun Kumar, aged 36 years belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Reporter give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants\*:

**Details of movable assets** 

(Assets in joints name indicating the extent of joint ownership will also have to be given )

Sr. No.	Description	self	Spouse Name: Rajni Kumari (Wife)	Dependant-1 Name	Dependant-2 Name	Dependant- Etc.Name
(i)	Cash	1000/-	15,000	-NIL-	-NIL-	-NIL-
(2)	Deposits in Banks, Financial Institutions And Non- banking Financial Companies	1,35,000/-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debentures and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make etc.)	Honda Scooter- BR01EL3688	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	Gold-50 gm Value- 2,25,000 (Approx)	Gold-150 gm Silver-500gm Value- 7,05,000 (Approx)	-NIL-	-NIL-	-NIL-
(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Ashinit Lyman

I give herein below the details of my liabilities / over dues to public financial institutions and government dues :[ Note : Please give separate details for each item )

Sr. No	1	Name & address of Bank Financial Institutions (s) / Department (s)	Amount outstanding as on 31-01-2022
(a)	(i) Loans from Banks	4,00,000	3,70,688
	(ii)Loans from financial institutions	-NIL-	
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-NIL-	
	(b) dues to departments dealing with supply of water.	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-	
	(d) dues to departments dealing with telephones	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	
ent in the	(f) Other dues, in any	-NIL-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	A.Y 2021-22 Total Tax Credit- 64,097/- PAN No- INKPK5845Q	

Abhinit Kumar

(ii) Wealth Tax [Also indicate the assessment	-NIL-	
year up to which Wealth		
Tax Return filed.]		
(iii) Sales Tax [Only in case of property business]	-NIL-	
(iv) Property Tax	-NIL-	

## C. Personal Details

GPF/CPF/PRAN No. :-	110103782335
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Gender (M/F)M

(DD/MM/YYYY) Date of Birth

5 8 0 0

Class/Group:-(A/B/C)В

Cadre Bihar Vidhan Sabha Sachiwalaya Service

> (Full name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.

Home District :-

Begusarai

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... Abhinit Kuman

Name of Employee - Abhinit Kumar

Designation - Reporter Place: Patna

Department -Bihar Vidhan Sabha Sachiwalaya Date: 01-02-2022